

"GLOBAL LEGAL HACKATHON"

INDIA QUALIFYING ROUND

Date: 22nd to 24th February, 2019

Venue: Amity Law School, Noida, AUUP

What is Legal Hackathon?

It is a marathon of legal innovation ran through the intensive and cohesive work of lawyersenthusiasts, IT-specialists, mentors and all those who work at the intersection of law and technologies. Bringing the legal industry together with tech and innovation, world-wide, with one purpose: Rapid Development of solutions for improving the legal industry world-wide. The Global Legal Hackathon is a non-profit organization that brings together law schools, law firms and in-house departments, legal technology companies, governments, and service providers to innovation in the legal industry - across the globe. It brings together the best thinkers, doers and practitioners in law in support of a unified vision.

About the Event

<u>Ardent Legal (Advocates & Solicitors)</u> in collaboration with <u>Spaklin</u> are proud to host India Legal Hackathon for the second time, which will be held in National Capital Region of India during February 21 and 22, 2019 as part of the Global Legal Hackathon, the largest legal hackathon in history that will take place in cities and countries all over the world, bringing the legal industry together with tech and innovation, world-wide, with one purpose: rapid development of solutions for improving the legal industry world-wide.

The inaugural Global Legal Hackathon launched in February 2018 and has since grown to become one of the largest legal innovation initiatives around the world. In 2018, organizations from over 40 cities in 22 countries across 6 continents hosted the first Global Legal Hackathon. There were over 5,000 participants. Major law firms and software companies were involved.

Fourteen teams made it to #GLH2018 Finals in New York City, where four teams won major prizes and were globally acknowledged for their innovative solutions for the legal industry.

The worldwide hackathon kicked off with India's 1st Legal Hackathon in Tel the National Capital Region of India, hosted by Ardent Legal (Advocates & Solicitors), in collaboration with Spaklin, and has signaled a new chapter in India's legal tech sector. As the country's first legal hackathon, it has been featured on the main legal and financial news sources in India. We were also excited about the fact that Israel's reputation as a world-renowned hub of innovation attracted much interest in the local hackathon on a global level. Nearly 100 people participated in the event, including contestants and mentors, who worked to create solutions to problems in the local legal industry. They had support from local technology vendors who provided technological platforms for the participants to build and develop their prototypes.

Two groups of lawyers and technologists presented their innovative solutions at the hackathon, with the aim to overcome legal challenges both in the private and public sectors. We are proud of the movement that was started with India's 1st Legal Hackathon, and hope that the developed solutions will continue their paths toward implementing successful legal innovations in India and beyond.

Teams can develop solutions that fit into either of these two streams

Hacking Streams

Private Benefit:

Public Benefit:

The Business & Practice of Law

Legal & Access to Justice

Schedule Overview

- February 22, 2019
- o 11am: Sign in and Registration
- o 1pm: Kick-Off and Team Formation

♣ If someone wants people to join their team, they can pitch a 60-second idea to all of the attendees. Here is an example of how a pitch works: Sixty Second Pitch (<u>https://www.youtube.com/watch?v=Ezx_8l9SFIs</u>)

o 3pm: Hacking Begins!

(Mentors /	Volunteers	available	to	assist)	
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• February 23, 2019

o 8am-9pm: Full Day of Hacking (Mentors / Volunteers available to assist)

• February 24, 2019

o 8am: Hacking

o 3pm: Presentations are due to host organizers (though teams can continue to work on their solutions until presentations begin)

o 4pm: Pitching to Judging Panel

♣ Team pitches are limited to five minutes sharp!

o 11:59pm: Deadline for Judges to submit the winning team/s to Global Organizer

Date	Schedule	
22 nd February, 2019	Hacking begins!	
23 rd February, 2019	First Pitching of Local Hosts Round	
24 th February, 2019	Final Pitching and announcement of qualifying teams	
15 th March, 2019	Second Pitching Round (First Global Round)	
4 th May, 2019	Final Round and Global Winner Announcement	

The teams can pitch their technological solutions in any of these fields:

Artificial Intelligence	Document Review	Legal Research
Blockchain & Smart Contracts	eLearning	Marketplace
Connectivity	Expert Systems & Chatbots	Practice Management
Contract Management	Knowledge Management	Process Improvement
Data Analytics	Law For Good	Online Dispute Resolution
Document Assembly	Legal Project Management	Other Innovative Legal Technology

Who can take part?

- Startup Entrepreneurs
- Software Developers, Designers, Product Managers, Project Managers, Marketing & Business Development
- Legal Professionals
- Students

About the Organizers

Ardent Legal (Advocates & Solicitors)

Ardent Legal is a conglomeration offering a full service practice to its clients in all spheres of law. Lawyers of the Firm present a proper blend of legal proficiency and commercial insight required in providing legal and transactional support services. The Firm has its principal office at New Delhi and has a Pan-India presence. The Firm's practice is aimed at rendering wellconceived advice and strategies founded on legal, commercial and human realities that are receptive to the clients' needs. Professionals in the Firm are well experienced and competent in providing legal advice as well as in dealing with litigation at all levels and in all major fields of law. Lawyers of the Firm come from different backgrounds, bringing together a wealth of legal, business and cultural experiences. The Firm also has access to a large pool of consultants in various specialized fields.

The Firm enjoys working relationships and professional tie ups with several international law firms and consultants. Ardent Legal strives to be at the forefront of legal innovation in India and is regarded pioneer in the field of knowledge management in the India Legal arena, aiming to promote a culture of innovation in the organization along with embracing innovative legal technology. Ardent Legal aims to be one of India's leading and longest-standing hi-tech practices, advising domestic and international clients in all matters and aspects relating to the corporate and information technology space. Hosting India's 1st Legal Hackathon as part of #GLH2018 and joining the Global Legal Blockchain Consortium as the first law firm representing India is a true testament to Ardent Legal's commitment to bringing innovation into India's legal industry.

Spaklin

Sparklin is a human-focused digital design agency initiated in July 2013, with an understanding that creative and fresh approach to design can be used to enhance the user experience, irrespective of the platform or the medium, creating the maximum impact possible worldwide. Sparklin doesn't hope to re-invent the wheel; we just figured out how to make the wheel spin faster. We wish to use innovative and functional design, a powerful tool to engage and hold attention.

We specialize in creating an identity synonymous with how your customers know you. Why they believe you are better, why they should bother to knock on your door and why they should keep coming back to you. Logos and Brand Identity that signify your identity and embody trust.

We understand that the online world is unique - that digital customers judge reliability not only by evaluating the visual design and copyrighting, but through the interactions. The UX and UI we design are built keeping user experience and engaging story-telling in mind to enhance an existing brand identity, or launch a new one. We are equal parts designers, marketers, wordsmiths and tech heads. Each with a varied expertise coming together to maximize the business benefits of our clients and impact of their product offerings. We offer design details that simplify the user experience, enhance functionality, resulting in products that delight.

We are creators and innovators at heart, using design to find solutions for one and all, worldwide. We live with a passion for creating beautifully hand-crafted, yet wonderfully functional product presence. When you approach us for a design solution, we bring our passion to the table.

About the Knowledge Partner

Amity Law School, Noida is one of the leading institutions in the field of law. It was established as a philanthropic initiative of our Hon'ble Founder Ashok K. Chauhan. Amity Law School, Noida has been given the best emerging Law school award by SILF and MILAT along with the 'Promising Law School' award by Legal Desire. Society of Indian Law Firms- Menon Institute of Legal Advocacy Training also conferred – South Asia Legal Education Institutional Excellence Award on "School of Law, Amity Group of Universities" on 1st September, 2018. It is the dream of our Founder President Sir to make it a world-class educational institute in India and beyond.

It offers various opportunities for education, research and capacity building. Amity Law School, Noida offers five year and three years Under Graduate Law programs and masters in six specializations along with the PhD program. Amity Law School aims to impart high-quality professional education in a vibrant academic ambience with distinguished faculty and resource persons from the industry.

The program develops the general skills and core competencies essential for legal education. Students are encouraged to have a multifaceted persona by getting involved in various extracurricular activities. Students are provided a platform where they can flourish their potential to the fullest. The school offers an extraordinary campus in which students, faculties and staffs work together. Amity Law School is continuously striving for excellence and it will become an epitome in future years to remain as 'SECOND TO NONE'.

Judges



RITU GROVER

Facility Mgmt Consultant, Author, Keynote Speaker, Expert in Concierge and Mailroom Mgmt, Corporate Gifting and Events



VARUN DHINGRA

Renous Consulting | CEO | Investment Banking - M&A, Fundraising, Valuation | Speaker | Angel Investor | Hiring CAs

Mentors & Experts



LUV GUPTA

Director at SKG Assets & Holdings | Wealth Management | Kitchen & Bath Faucets Manufacturing & Export



HIMANSHU KHANNA

Founder & CEO, Sparklin | Making the World Go Digital (Hiring at Sparklin for Design & Tech positions)



AKSHAY SAPRA

Partner at Ardent Legal (Advocates & Solicitors)



To register, visit: <u>https://docs.google.com/forms/d/e/1FAIpQLSe2N_lPmbKqOeF1XgIhcl-</u>Wy2cie8hzJEwAh0wgIIoxNHzoMA/viewform

- FREE REGISTRATION
- Participants must come in a team of 3 to 8. Although, a single individual can come and participate as well and can as well form a team on the day of pitching.

For further details, visit: <u>https://www.indialegalhackathon.com/</u>

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